

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P. 712/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT
MEMBER (J)

SH. RAVIKUMAR DURASAMY
Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017

NAME OF THE PARTIES: Bright Steel Processors

V/s

VK Shah Steel Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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C.J. Doreen

Adv for petitioner -


C.J. Doreen
Adv for petitioner

COMMON ORDER

TCP 712/I&BC/NCLT/MB/MAH/2017

TCP 714/I&BC/NCLT/MB/MAH/2017

1. Learned Representative from the side of the Creditor is present. Seeking time to comply the provisions of the IB Code.
2. Since the Petition is transferred from the Hon'ble High Court, time is granted to make compliance on or before 03.08.2017.
3. Thereafter the matter is listed for hearing on **07.09.2017**.

Sd/-

RAVIKUMAR DURASAMY
Member (Technical)

Sd/-

M.K. SHRAWAT
Member (Judicial)